

Summary of the cases taken up, Disposed of and Compensation awarded by

Mega Lok Adalat held on 12.04.2014

Bench No.	Taken Up	Settled / Disposed of	Adjourned	Returned to HC	Compensation Awarded (in `)
1	160+26(connecteD)	49+14(connecteD)	105	15+3 (connecteD)	74,29,500/-
2	159+32(connecteD)	26+6(connecteD)	141	16+1 (connecteD)	50,48,900/-
Special Bench	29+20(connecteD) Civil Revision	29+20(connecteD)	Nil	Nil	Nil
Total	348+78 (ConnecteD) 426	104+40 (connecteD) 144	246	31+4 (connecteD) 35	1,24,78,400/-

Note: i) Out of total 426 cases (including connecteD matters), 370 MACT, 49 Civil Revision, 6 CWP cases & 1 Case listed at Sr. No. 566 before bench no. 2 was cancelleD, as the same was also listed at Sr. No. 571 before the same bench.

ii) In 95 MACT Settled cases a compensation of ` 1,24,78,400/- has been awardeD

iii) 49 CR (Rent Matters) have been disposeD of.